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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.No.710 of 1992.

New Delhi, this the 29th day of July, 1994

Hon'ble Mr Justice S.K.Dhaon, Vice Chairman.

Hon'ble Mr B.N.Dhoudiyal, Member(A).

Inspector Ram Singh No.D.1/114  
S.H.O., Civil Lines,  
R/O B.I.Ground floor, P.S.Old Subzimandi,  
Delhi. ... ... ... ... Applicant.

(through Mr Shunker Raji, Advocate).

vs.

1. Delhi Administration  
through its Chief Secretary,  
5, Alipur Road, Delhi-54.
2. Additional Commissioner of Police,  
Northern Range, Police Headquarters,  
M.S.O.Building, I.P.Estate,  
New Delhi. ... ... ... .... Respondents.  
( through Ms Veena Kalra proxy counsel for  
Ms Geeta Luthra, Advocate).

Order(Oral)

(delivered by Justice S.K.Dhaon, Acting Chairman)

The learned counsel for the  
applicant seeks permission to withdraw this O.A.  
Permitted. The application is dismissed as  
withdrawn.

/sds/

( B.N.Dhoudiyal )  
Member(A)

( S.K.Dhaon )  
Acting Chairman